

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:5149
ANSWERED ON:26.04.2013
EXPLORATION ACTIVITIES BY ONGC
Semmalai Shri S. ;Singh Shri Bhola

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the exploration activities undertaken by the Oil and Natural Gas Corporation Limited (ONGC) in various Oil and Gas blocks during the last three years and the current year;
- (b) whether there has been delay on part of the ONGC in exploration activities in certain blocks;
- (c) if so, the details thereof and the reasons therefor along with the corrective measures taken by the ONGC in this regard;
- (d) whether steps have been taken to bring transparency in the working of the ONGC; and
- (e) if so, the details thereof?

Answer

Minister of State in the Ministry of PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) Oil and Natural Gas Corporation Limited (ONGC) has acquired 30430 Line Kilometer (LKM) /Ground Line Kilometer (GLK) of 2D, 40577 Square Kilometer (SKM) of 3D & drilled 367 exploratory wells during the last three years (2010-11, 2011-12 & 2012-13) in the blocks operated by ONGC. During current year (2013-14) exploration activities have just been started.

(b) & (c) ONGC carries out Committed Work Programme as per stipulations laid down by the Government and in most of the blocks there are no delays. However, there are some delays in exploratory efforts in blocks falling in the State of Nagaland, in blocks falling in areas under state boundary dispute between the States of Nagaland and Assam and in blocks where clearance is denied/conditional permission given by Ministry of Defence. ONGC is continuously making all possible efforts for resolving these problems.

(d) & (e) As far as exploration is concerned, all the activities are being carried out as per Production Sharing Contract stipulations through Operating Committee (OCs) & Management Committee (MCs).